

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV
URGENT MATTERS

9. CA-153/2021 in CP-4024(MB)/2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT.SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.06.2021

NAME OF THE PARTIES: Kalpana Kantilal Jain & Anr
v/s.
Universal Oil Seals Mfg. Co. Pvt. Ltd.

SECTION: 59,241-242 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. List this matter on 22.06.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)